



2026:AHC:24486

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1019 of 2026

Vishnu Datt

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Dharmendra Kumar Tripathi,
		Manoranjan Shukla
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in order dated 28.01.2026 in para-4, second last line for deletion of the word 'three' while substituting it with 'months'.
2. The correction application is **allowed** accordingly.

February 4, 2026

N.S.Rathour

(Vikas Budhwar,J.)